IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

DAY OF MARCH. WEDNEDAY THE FIFTEENTH DNE_THOUSAND NINE HUNDRED AND EIGHTY NINE

PRESENT :

THE HON'SLE MR.BN.JAYA SIMHA : VICE-CHAIRMAN GNA THE HON'BLE MR.D:SURYA RAD : MEMBER (JUDL.)

DRIGINAL APPLICATION NO. 773-0F. 198.7.

1) I Bhaskana Ro

(others continued on &

.Applicants

₹A N D

1) The General Manager. South central Raidway,

Rail Milayam, seaynders had

1771 (2) The preprite chief mehanical Engineer,

Wasan WSTRShop,

south empet failway, Cruntupalli,

knowna Distitch,

Respondents

32) R. Mardariah. 2 ch Janardhana Res. 33) K Lakmoni Moham . 7/ 3) ch. R.V. Prasad. 34) S.N.A.V. Somalingain. 45. m. Rajiniana Rao 35) K. Mohana Ras 5) p. somangin 36) B. Rama Chandra Res. 6) P. Janui Ram. 30) K. Kutumaba Ras. . 7) G. Nagenvara Rav 38) V. Lakshmoji. 39) GSSR Prasad. 8) K.S. Sankara Rab. 40) N. Umama hiswara Rao. 9) B. Venkatiswana Rao 40 M. Ramachandra Rao. 10) G. Chandra Serchara Ras 42) R. Prasad. 43) R.V. Laksuminana Sainh. 11) K. Bala Sundaram un) N. Siva Sankara Ros -12) B. Narasuri na Row. -45) A. Valekhan. 13) B. Daniel. 46) m. Poormanandam. 14) syed kanimullahi. 40) G. Radhaknishna mur ly. 15) B. Venkata Romana. 48) P. Prabhabar. 16) S. Samkuman. 49) L.M. Sudhir Bala 17) P. Surendranath. 50) D. Sudlakarudu. 18) A. Soulama Murty. SI) K. Yesusatnam: 19) J. Yopalaknishna, m. Joseph. 20) M. Rama Knishna Rao. 53) G. A. Sading. 24) Y. Tony Babu, 54) N. Hari Baby, 22) ch. Sankara Ro. IT) D. sidda'ah. SO) D. Venkaiah. 23) K. Rangh Ragu, 57) N. Jayankuman. 24) P. Agyonetra Roo. 58) SK. Inaya thula Sherit. 25) G.V. Lakethmonarayana. sa) M.V. Suita Ras 26) S. Roma Regis. 60) R. Alivala Ros. 27) K. Ventealt Iwara Koo. 61) K. Moham Res. 28) T. V. Kamana Roo. 62) M. Warayana Res. 29) A. Prabhat Kyman. 30) B. Venkathmarako. · Applicantis. 31) V. Sambasiva Roo!

72

ORDER OF THE TRIBUNAL

The applicants herein are direct recruits for the posts of Skilled Grade-III Fitters in the Wagon Workshop, Guntupalli in Andhra Pradesh. It is contended that the Wagon Workshop was started in the year 1974 and for the purpose of recruitment of staff, options were called for ,from the staff working in loco sheds, Garrage and wagon depots of the Mechanical Department and in the Railway Mechanical Works, Lalaguda, Hubli and Kurdwadi. These options were called for 9 times between 19.6.1974 and 13.9.1981. The applicants state that they are all I.T.I. Trade Apprentices who were selected in June 1980 and absorbed in the month of December 1980 against 25% quota reserved for direct recruits. It is their case that the seniority should be fixed on the basis of the date of entry into the grade. In 1984,/certain matters for preparation of the combined seniority list between the direct recruits and the departmental promotees was not made clear, the General Manager issued certain instructions on 20.2.1985. The applicants contend that the seniority list prepared in 1984 does not conform to the instructions issued. The promotees got promotion under the above two categories even though years after the direct recruits entered the grade, they are shown in the seniority list as seniors to the applicants. The applicants have submitted objections to the

30

. . . . 2

seniority list dated 18.9.1986 but the administration is proceedings to make promotions on the basis of the said seniority list without disposing of their objections. The applicants, therefore, seek a direction to the respondents to prepare a seniority list of Class-III skilled Welders of Wagon Workshop, Rayanapadu in respect of direct recruits on the basis of their entry into skilled grade and further direct the respondents while interpolating promotees from the lower grades, either under promotional quota or under limited departmental competitive examination quota, to show them below the direct recruits if the promotees were promoted f in the Workshop or transferred to the Workshop after the appointment of the direct recruits.

2. We have heard the learned counsel for the applicants
Shri P.Krishna Reddy and the learned Standing counsel for the
respondents Shri N.R.Devaraj, SC for Railways. On similar
contentions raised in regard to the preparation of the
seniority list amongst the optees under various option letters
issued at various times and the direct recruits, in O.A.No.
387 of 1987, we have given certain directions relating to
regularising the seniority kix of all these persons. The
decision rendered therein will also apply to this case and
the seniority of promotees will be determined in accordance
with the directions contained in the above mentioned case.

the date of their joining in the Workshop. With these directions, the application is disposed of. There will be no order as to costs.

Dictated in the open court.

(B.N.JAYASIMHA)
Vice Chairman

(D.SURYA RAO)
Member(Judl.)

Dated: 15th March, 1989.

DEPUTY REGIST

vsn

5.